

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) by the shellac Export Promotion Council for the year 1990-91 together with Audit Report thereon. [Placed in Library See No. LT—1244/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1990-91 along with Audited Account.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1990-91. [Placed in Library See No. LT—1245/91]

Review on the working of and Annual Report of Videsh Sanchar Nigam Limited, Bombay, for 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYANAIJU): Sir, I beg to lay on the table:-

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies

Act, 1956:-

- (1) Review by the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1990-91.
- (2) Annual Report of the Videsh Sanchar Nigam Limited, Bombay, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT—1246/91]

13.29 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Customs (Amendment) Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 17th December, 1991, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.29 1/2 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following two Bills passed by

the house of Parliament during the current session and assented to by the President since a report was last made to the House on the 13th December, 1991:-

1. Punjabi Appropriation (NO.2) Bill, 1991
2. The Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1991.

13.30 hrs.

LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE

[*English*]

MR. DEPUTY-SPEAKER: The Committee on Absence of Members from the sittings of the House in their First Report presented to the House on the 18th December, 1991 have recommended that leave of absence be granted to the following Members for the period mentioned against each:

1. Shri B. Akbar Pasha 9.7.91 to 14.8.91
2. Dr. Krupasindhu Bhoi 13.8.91 to 30.8.91
3. Shri Govindrao Nikam 20.11.91 to 20.12.91
4. Shri Chhotey Lal 3.12.91 to 18.12.91
5. Shrimati Dipika 27.11.91 to 20.12.91
6. Shri Hari Bhattacharya 20.11.91 to 20.12.91
7. Shri Bhagey Gobardhan 20.11.91 to 20.12.91

Is it the pleasure of the House that leave recommended by the Committee be inted?

MANY HON. MEMBERS: Yes.

MR. DEPUTY-SPEAKER: The leave is granted. The Members will be informed accordingly.

Now the House stands adjourned for Lunch to re-assemble at 2 o'clock.

13.30 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock.

14.05 hrs.

[*English*]

[MR. SPEAKER *in the chair*]

MR. SPEAKER: Well, today happens to be the last day of this session. I can understand the anxiety of the Members to raise some issues. At the same time, unfortunately because of the sad demise of one of our colleagues, yesterday we could not work. So the load of work has also increased and then we have taken up other issues also in between. We are indeed very happy and thankful to the Members for cooperating very splendidly on this matter. I have decided to allow the Members to ventilate their views on unlisted matters also. But may I request them to be very brief, so that we can give opportunities to Members and then we will take up the other things.

I thing today happens to be the last day and it has become absolutely necessary for us to sit a little late in the night also and transact the business after the Private Members' Business. Probably it will be followed by a sumptuous dinner by Shri Kumaramangalam.

THE MINISTER OF STATE IN THE